

in view of the temporary appointments and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) No, Sir.

(b) Recruitment is made on daily wages/temporary basis, from time to time, against leave vacancies/absenteeism to meet the operational requirements/exigencies of work, in categories like peons, typist clerks, stenographers, etc.

(c) Information is being collected and will be laid on the Table of the Sabha.

(d) Does not arise.

Death due to Encephalitis

1876. **SHRIMATI RENUKA CHOWDHURY:**

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to refer to the reply to Unstarred Question 19 given in the Rajya Sabha on 27th July, 1988 and state the number of persons who died due to encephalitis in each State during the last six months?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): The number of deaths due to Japanese Encephalitis reported upto July, 1988 is as under:—

Andhra Pradesh .. 3

Bihar .. 2

Karnataka .. 13

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(Provisional)

Appointment of Director General of Sports Authority of India

1877. **SHRI SURESH KALMADI:** Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

(a) whether Director General of Sports Authority of India has been appointed;

(b) if not, what are the reasons for delay; and

(c) whether Government would appoint only a sports person as Director General of Sports Authority of India?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) Consequent upon relinquishing charge by Shri A. K. Pandya as Director General, Sports Authority of India in the forenoon of 1st June 1988, the Secretary, Department of Youth Affairs & Sports and Culture has temporarily taken over additional charge of the post of Director General, Sports Authority of India with effect from the same date.

(b) and (c) The appointment of Director General, Sports Authority of India on a regular basis is under consideration of the Government, keeping in view all aspects of the job requirements.

National Institute of Maternal and Child Care, Nagpur

1878. **SHRI SURESH KALMADI:** Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government have received a proposal from the Maharashtra Government to set up a National Institute of Maternal and Child Care at Nagpur; and

(b) if so, what decision has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes, Sir.

(b) The matter is under consideration.

Merger of HCI and ITDC

1879. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether National Committee on Tourism has recommended the merger of Hotel Corporation of India and Indian Tourism Development Corporation; and

(b) if so, what are the details of the proposal?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTTAL VORA): (a) Yes, Sir.

(b) In order to ensure coordinated operations and a more extensive and well integrated accommodation network the National Committee on Tourism has recommended the merger of Hotel Corporation of India with the India Tourism Development Corporation. No decision on the proposal has been taken by the Government.

Removal of sex bias from text books

1880. KUMARI SUSHILA TIRIA:

SHRI D. B. CHANDRE
GOWDA:

SHRIMATI RATAN
KUMARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to remove sex bias from the educational curriculum educational programmes

and text books as reported in the news of the Hindustan Times dated the 10th June, 1988;

(b) if so, what are the details in this regard;

(c) whether the NCERT has taken any action in this direction; and

(d) what guidelines have been issued to the State Governments in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir.

(b) to (d) The National Policy on Education 1986 reiterates equality of sexes. To achieve this objective, among others, the National Council of Educational Research and Training has developed a national curricular frame-work. The National Council has taken several steps in this regard. Under a scheme sponsored by NCERT for the reorientation of the content and process of education, financial and academic assistance is being extended by NCERT to the State Text-book Boards, State Councils of Educational Research and Training, Boards of Secondary Education and other bodies for reviewing the existing textbooks and also for the preparation of revised manuscripts in conformity with the National Policy on Education and the National Curricular Framework circulated by NCERT. NCERT has undertaken the following academic activities for removal of sex bias from the school textbooks and other instructional materials:

(i) Development of tools for evaluation;

(ii) Evaluation of gradewise and subjectwise textbooks;

(iii) Preparation of curricular and supplementary material projecting the desired status of women